ITEM NO.803 COURT NO.6 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No. 154696 of 2026

in

Civil Appeal No(s). 12217/2025

STATE OF U.P. & ORS. Appellant(s)

VERSUS

SATYA PAL PANWAR Respondent(s)

Date : 22-05-2026 This appeal was called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Mr. Adarsh Upadhyay, AOR (Mentioned by)

For Respondent(s) : Mr. Anil Kumar Verma, AOR

UPON being mentioned by counsel the Court made the following
O R D E R

List the interlocutory application on 26.05.2026.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR

Signature Not Verified
Digitally signed by
Jayant Kumar Arora
Date: 2026.05.23
13:02:44 IST
Reason: